

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
IA No. 557/JPR/2023
CP No. (IB)- 44/59/JPR/2023
Under Section 59 of IBC, 2016

In the matter of:

Wonder Peak Tech Pvt. Ltd.

...Applicant Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Pooja Ojha, PCS
For the RoC : Pooja Singh, JTA

ORDER

List the matter on 07.12.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

November 17, 2023